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NOTIFICATION
INCOME TAX

No. 2596 (F.NO. 404/103/78-ITCC): In pursuance of sub-clause (iii) of clause (44) of section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the Department of Revenue & Insurance No. 469 (F.NO. 404/138/73-ITCC) dated 10.9.73 namely in the same notification for the letters and words "Sarvshri A.SUNDARAM, R. SESEAGIRI RAO AND T. SHANMUGHEAN" the letters and words "Sarvshri A.SUNDARAM AND T. SHANMUGHEAN" shall be substituted.

Sd/-
(H. VENKATARAMAN)

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